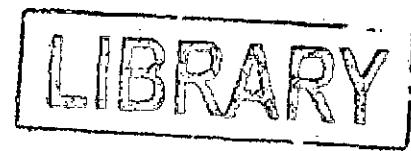


CENTRAL ADMINISTRATIVE TRIBUNAL
 CALCUTTA BENCH
 KOLKATA
 (Through video conferencing)



OA. 350/896/2021

Date of order: 16.07.2021

Present :Hon'ble Ms. Bidisha Banerjee, Judicial Member
 Hon'ble Dr. Nandita Chatterjee, Administrative Member

Mr. Jayaprakash Vishwakarma, S/O Mr. Shivnarayan Bedahi, working as Telephone Attendance cum Duk Khalasi (TADK) and residing at – C/O Chettal Barai, 13 No. R N Tagore Road, Kolkata – 700071, Bediapara Dumdum.

.....Applicant

-Versus-

1. Union of India, through the General Manager, Eastern Railway, 17 N. S. Road, Kolkata – 700001.
2. Divisional Railway Manager, Eastern Railway, Sealdah Division, Sealdah, Kolkata – 700014.
3. Senior DPO, Eastern Railway, Sealdah, Kolkata – 700014.
4. Senior DEN(c), Eastern Railway, Sealdah, Kolkata – 700014.

.....Respondents

For the Applicant : Mr. N. Roy, Counsel

For the Respondents : Mr. H. Ghosh, Counsel

O R D E R (Oral)

Per Ms. Bidisha Banerjee, JM:

Heard learned counsel for both sides.

2. Both the counsels agree that this application can be disposed of with a direction upon the applicant to join in terms of the posting orders dated 10.06.2020, 11.06.2020 and 04.03.2021 by Monday i.e. 19.07.2021.

3. Accordingly, the OA is disposed of with liberty to the applicant to present himself to join in terms of the posting orders dated 10.06.2020, 11.06.2020 and 04.03.2021. The respondents are further directed to issue an appropriate order and allow the applicant to join on that date.

4. Thus, the OA would stand disposed of. No costs.

5. Liberty is given to the parties to communicate the gist of the order for communication and compliance.

(Dr. Nandita Chatterjee)
Member (A)

(Bidisha Banerjee)
Member (J)

pd

